(b) if so, the nature of the talks held at the meeting and the results thereof?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) Yes, Sir.

(b) The Heads of Arab Missions in New Delhi conveyed their grateful thanks to the Government of India on behalf of their respective Governments for India's support in the West Asian crisis.

Peking Radio Broadcasts About MIZOs

*590. Shri Hem Barua; Shri Kameshwar Singh: Shri A. Sreedharan: Shri Swell:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that the Peking Radio in its broadcast, possibly on the 29th May, 1967, has come out with encouraging words for the Mizo hostiles for their 'revolution' against India; and
- (b) if so, Government's reaction to the Chinese interference in our internal affairs?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir.

(b) Government are fully aware of the dangerous implications of such interference.

Indo-Pak Talks

*591, Shri Virondrakumar Shah: Shri Bodabrata Barus:

Will the Minister of External Affairs be pleased to state:

- (a) whether Pakistan Government have sent a reply to his letter expressing willingness of India to talk with Pakistan on all matters including Kashmir issue;
 - (b) if so, the nature thereof; and
- (c) the latest prospects of the proposed Indo-Pakistan talks?

The Minister of External Affairs (Shri M. C. Chagia): (a) No. Sir.

(b) and (c). Do not arise.

Posts of Secretaries in the Departments of Defence Production and Defence Supply

*592. Shri Jyetirmey Basu: Shri K. Ramani:

Will the Minister of Befence be pleased to state:

- (a) whether Government have taken any decision to abolish the posts of secretaries in the departments of Defence Production and Defence Supply, which were created in 1962 in view of the present economy drive; and
- (b) if not, the reasons for their continuance?

The Minister of Defence (Shri Swaran Singh): (a) Only the post of Secretary (Defence Supplies) which was created with effect from 24-11-65, is proposed to be abolished with effect from 1-7-67.

(b) Defence Production has been assuming increasing importance since 1962, in view of the urgent need to develop and manufacture modern and efficient weapons and equipment within the country. Government are satisfied that the volume, nature and quality of work in the department justifies the post of a Secretary in the Department of Defence Production.

Indo-Ceylon Agreement of 1964

*593, Shri K. Haldar : Shri D. Amat : Shri D. C. Sharma :

Will the Minister of External Affairs be pleased to state;

(a) whether Government of Caylon have demanded that under International Law, India was obliged to enact legislation to enable it to accept repatriation of \$25,000 people from Caylon as provided in the Indo-Caylon Agreement of 1964; and

(b) if so, the steps taken in this matter?

The Minister of External Affairs (Shri M. C. Chagla): (a) No. Sir.

(b) Does not arise.

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Boycott of Indian Goods by American Firms

*594. Shri M. Meghachandra: Shri Bhireswar Kalita: Shri K. Haldar: Shri Hukam Chand Kachwai: Shri Ram Singh Ayarwal: Shri Prakash Vir Shasiri: Shri Ramavatar Shastri: Shri Y. S. Kushwah: Dr. Surya Prakash Puri: Shri Mahant Digvijai Nath: Shri Shiv Kumar Shastri: Shri Raghuvir Singh Shastri: Shri Virendrakumar Shah: Shri S. K. Tapuriah: Shri Hem Barua: Shri Surendranath Dwivedy: Shri Nath Pai: Shri Y. A. Prasad: Shri B. N. Shastri: Shri Shiva Chandra Jha:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that as a reprisal to India's support to U.A.R., in the present Middle East crisis, some U.S., Firms have boycotted Indian goods:
 - (b) if so, the details thereof; and
 - (c) Government's reaction thereto?

The Minister of External Affairs (Shri M. C. Chagiay: (a) and (b). To our knowledge only two firms, Cohen Dry Goods Co., and its subsidiary, Enterprise Manufacturing Co., both of Philadelphia, who had newly entered the field of Indo-U.S., trade to import some Indian textiles, have cancelled their import orders of some \$20,000 from Indian manufacturers.

(c) This unjustified cancellation seems to have been an isolated outburst of emotion. There is no reason why there should be any hostility towards India in the U.S.A., because of our West Asian policies. In any case, trade and econmoic relations should not be mixed up with politics. We believe this is widely recognised in the U.S.A., and find no indication that this isolated cancellation is setting any pattern.

Reported Entry of Chinese into Nagaland

*595. Shri B. N. Shastri: Will the Minister of External Affairs be pleased state:

- (a) Whether it is a fact that some Chinese nationals recently entered into Nagaland through Tirap District of N.E.F.A.:
- (b) if so, the steps taken to drive them out:
- (c) whether Government are also aware that the Chinese follow the old route over the Patkai range of mountains for entering into India; and
- (d) if so, the steps taken for checking the entry of Chinese through this route?

Affairs The Minister of External (Shri M. C. Chagla): (a) No, Sir.

(b) to (d). Do not arise.

Forcible collection of taxes by Nagas

*596. Shri D. C. Sharma: Shri P. K. Deo: Shri G C. Naik: Shri K. P. Singh Deo: Shri A. Dipa:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that the Naga hostiles are going about collecting taxes forcibly from villages not only in Nagaland but also in certain areas bordering Assam, telling the people that they need money to buy arms and ammunition to strengthen their position and are also intimidating the villagers:
- (b) whether it is also a fact that Naga rebels have been supplied with explosives to blast trains: and